

OFFICE OF THE JUDGE IN-CHARGE, DELHI MEDIATION CENTRE,  
TIS HAZARI COURTS, DELHI

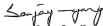
No. 781/Training/DMC/THC/Delhi

27<sup>th</sup> February, 2023

NOTICE

Vide Notice No. 4878/Training/DMC/THC/Delhi dated 23.12.2022 issued by this office, it was notified that the Delhi Mediation Centre, Tis Hazari Courts, Delhi shall be conducting a 40 hours training programme on the 'Concept and Techniques of Mediation' for 75 Advocates and the selection of applicants, who meet the eligibility criteria as mentioned in the above notice, shall be made by draw of lots.

In partial modification of the above said notice, it is hereby notified that the selection of the eligible candidates for the said training programme shall be made on the basis of interaction by a Committee constituted by the Hon'ble High Court of Delhi in place of draw of lots.



(Sanjay Garg-II)

Judge in-charge, Delhi Mediation Centre,  
Tis Hazari Courts,  
Delhi

No. 782-806/Training/DMC/THC/Delhi

27<sup>th</sup> February, 2023

Copy forwarded to the following :

- i) The Ld. Registrar General, High Court of Delhi with the request to place the same before the Hon'ble Mediation Monitoring Committee, High Court of Delhi, for information.
- ii) The Ld. Principal District & Sessions Judge (H.Qs.), Tis Hazari Courts, Delhi with the request to display the copy of notice on the Notice Board.
- iii) The Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi with the request to display the copy of notice on the Notice Board.
- iv) The Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi with the request to display the copy of notice on the Notice Board.
- v) The Ld. Principal District & Sessions Judge (North-East), Karkardooma Courts, Delhi with the request to display the copy of notice on the Notice Board.
- vi) The Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi with the request to display the copy of notice on the Notice Board.
- vii) The Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi with the request to display the copy of notice on the Notice Board.
- viii) The Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi with the request to display the copy of notice on the Notice Board.

- ix) The Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi with the request to display the copy of notice on the Notice Board.
- x) The Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi with the request to display the copy of notice on the Notice Board.
- xi) The Ld. Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi with the request to display the copy of notice on the Notice Board.
- xii) The Ld. Principal District & Sessions Judge (South-West), Dwarka Courts, Delhi with the request to display the copy of notice on the Notice Board.
- xiii) The Ld. Principal District & Sessions Judge -cum- Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi with the request to display the copy of notice on the Notice Board.
- xiv) The Hony. Secretaries of Tis Hazari, Karkardooma, Rohini, Saket, Patiala House and Dwarka Bar Associations with the request to display the copy of notice on the Notice Board.
- xv) The Ld. Judge In-charges of Karkardooma, Rohini, Dwarka, Saket and Patiala House Mediation Centres with the request to display the copy of notice on the Notice Board.
- xvi) The Website Committee, Tis Hazari Courts, Delhi.  
Guard File.

*Sanjay Garg*  
(Sanjay Garg-II)

Judge In-charge, Delhi Mediation Centre,  
Tis Hazari Courts,  
Delhi